

**Central Administrative Tribunal  
Principal Bench,  
New Delhi**

CP No.53/2016  
In  
OA No.3413/2015

this the 1<sup>st</sup> day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Vinod Kumar  
Age-48 years  
S/o Late Shri Shyam Kumar  
R/o D-90, DDA Flats  
Mansarovar Park  
Delhi. .... Petitioner

(Advocate: Shri Sachin Chauhan)

Versus

1. Shri B.S.Bassi  
Commissioner of Police  
Police Headquarters, I.P.Estate  
M.S.O. Building, New Delhi.
2. Shri G.S.Awana  
Dy. Commissioner of Police (Establishment)  
Police Headquarters, I.P.Estate  
M.S.O. Building, New Delhi ....Respondents.

(By Advocate: Ms.Neetu Mishra for Ms. Rashmi Chopra)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

The learned counsel for the petitioner submits that in view of the order passed by the respondents on 05.07.2016, the CP may be closed.

Accordingly, the CP is closed and notices issued to the respondents are discharged.

**(Dr. Birendra Kumar Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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